

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): (a) and (b) Modern rice milling units are more efficient than the mills in India in securing a higher outturn of rice from paddy and are reported to be capable of increasing the yield of rice by about 8 to 10 per cent. The Government have initiated a pilot study for evaluating the performance of different units so that suitable equipment of higher efficiency could be chosen for a large programme.

INSTITUTIONS FOR THE WELFARE OF THE DEAF AND DUMB

9. { SHRI D. THENGARI:
SHRI G. K. KAPOOR:

Will the Minister of SOCIAL SECURITY be pleased to state:

(a) the number of institutions in India run for the welfare of the deaf and dumb people;

(b) the total number of the deaf and dumb in the country;

(c) the total number of the deaf and dumb being served by these institutions;

(d) the details of the benefits received by them;

(e) how many of these institutions are (i) State-managed and (ii) privately managed; and

(f) the break-up of the Governmental expenditure on these institutions?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL SECURITY (SHRIMATI MARAGATHAM CHANDRASEKHAR): (a) 68.

(b) No reliable estimates of the deaf in the country are available. It is generally believed that the number may be about 8 lakhs.

(c) About 4,000.

(d) Academic and vocational trainings, award of scholarships through the institutions for their education beyond primary stage, and assistance for employment through special employment exchanges.

(e) (i) 13.

(ii) 55.

(f) The information is not readily available but approximately Rs. 5 lakhs were spent by the Central Government in 1963-64 for all groups of the physically handicapped including Rs. 46,533 as grants to institutions for the deaf.

RATE STRUCTURE OF LANDING FEES FOR BOEING-707 AND NEW AGREEMENTS FOR LANDING RIGHTS

10. SHRI BIREN ROY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the prevailing rate structure in respect of landing fees and other technical assistance fees for BOEING 707 at London, Moscow, Prague, Geneva, Frankfurt, Cairo, Rome, Tokyo and New York;

(b) what are the present rates for such fees in India after these were raised recently;

(c) whether the Air India has recently proposed landing at Schipol (Amsterdam); and

(d) whether any new agreement has been entered into with any country regarding fresh landing rights, payments etc. during 1964; and if so, on what terms?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANUNGO): (a) The prevailing rate structure in respect of landing fees for Boeing 707 at the airports mentioned is as follows:—

	Fees per landing
	Boeing 707-437
	Rs.
London	3473
Moscow	460
Prague	935
Geneva	776
Frankfurt	1318
Cairo	498
Rome	937
Tokyo	1392
New York	1380